

**GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3731
TO BE ANSWERED ON 12.08.2015**

Assistance to Wakf Boards

3731. SHRI SUNIL KUMAR MONDAL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of assistance provided/ proposed to be provided to West Bengal Wakf Board, West Bengal Backward Classes and Minorities Finance Development Corporation and other institutions in West Bengal and other States during each of the last three years and the current year, State-wise;
- (b) whether the above institutions have sent any proposals for approval during the above period and if so, the details thereof along with the reaction of the Government thereon; and
- (c) the number of proposals approved and those still pending along with the reasons therefor and the time by which the approval to the pending proposals would be given?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) The details of assistance provided/proposed to be provided under various schemes of this Ministry and the organizations under its administrative control are as under:
 - i. National Minorities Development and Finance Corporation (NMDFC): NMDFC provides loans at concessional interest rates to eligible minorities, through State Channelising Agencies (SCAs) nominated by respective State Governments. West Bengal Minorities Development and Finance Corporation (WBMDFC) is the SCA of NMDFC in West Bengal. Funds disbursed to WBMDFC and other SCAs of NMDFC during the last three years and current year is placed at Annexure - I.
 - ii. Free Coaching and Allied Schemes: The funds under the Free Coaching and Allied Schemes programme flow to States/UTs. The programme is run

by Private Coaching Institutes/NGOs/Govt. Institutions and funds are released to them directly. Details of funds released under Free Coaching and Allied Scheme for the candidates belonging to Minority communities for the last three years and the current year is placed at Annexure – II.

- iii. Maulana Azad Education Foundation (MAEF): MAEF has also released funds amounting to Rs.15 lakh to an NGO of West Bengal in 2012-13.
- iv. Waqf Boards Schemes: Grants-in-aid are provided to the State/UT Waqf Boards (SWBs) under the following three schemes:-
 - (a) Computerisation of records of State Waqf Boards (Plan)
 - (b) Strengthening of State Waqf Boards (Plan)
 - (c) Grant-in-aid to Waqfs –Development of Urban Waqf Properties (Non-Plan)

The State/UT wise, scheme wise and year wise details of funds released to SWBs under above mentioned schemes during last three years and current year are placed at Annexure-III.

(b) and (c) The details of the proposals sent by the Institutions mentioned in (a) above for approval during the above mentioned period and the approval of this Ministry/Organizations under this Ministry scheme-wise is detailed as under:

- i. NMDFC through SCAs: Based on the proposals received from WBMDFC, the following disbursement has been made to it by NMDFC during last 3 years and current year:

Year	Amount disbursed (Rs. in crore)
2012-13	168.00
2013-14	130.00
2014-15	185.00
2015-16 (upto 31.7.2015)	75.00

The proposals received from WBMDFC have been approved and fund has already been released to the SCA by NMDFC.

- ii. MAEF: 82 proposals for 2nd/subsequent installment from various States have been received by MAEF, on which the action is being taken up as per laid down procedure. The State-wise list of NGOs funded by MAEF is at Annexure-IV.
- iii. Waqf Board Schemes: The details of proposals received from State/UT Waqf Boards and pending during last three years and current year are at Annexure-V.

Annexure-I referred to in reply to Part (a) of Lok Sabha Unstarred Question No 3731 to be answered on 12.08.2015 asked by Shri Sunil Kumar Mondal regarding Assistance to West Bengal and other States

NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION

State-Wise Disbursement made by NMDFC for the Last 3 Years Including the Current Financial Year

(Amt. in ₹ Crs.)

As on 31.07.2015

S.No.	STATE	2012-2013				2013-2014				2014-2015				2015-2016			
		Term Loan		Micro Finance		Term Loan		Micro Finance		Term Loan		Micro Finance		Term Loan		Micro Finance	
		Amt.		Amt.		Amt.		Amt.		Amt.		Amt.		Amt.		Amt.	
1	ASSAM																
2	BIHAR																
3	CHANDIGARH	0.07								0.20							
4	CHHATISGARH	2.00								1.50	1.50						
5	DELHI	0.09															
6	GUJARAT	5.00	0.20														
7	HARYANA	0.50	1.50				1.50		0.20	0.80							
8	HIMACHAL PRADESH	1.51				3.50			5.50								
9	JAMMU & KASHMIR	9.00				15.00			20.00				12.44	0.50			
10	KARNATAKA					18.50			20.00								
11	KERALA	38.74	43.00			48.00	25.00		54.50	38.00			32.00				
12	MAHARASHTRA	3.00	3.00						10.00								
13	MIZORAM								2.00								
14	NAGALAND	5.00	5.00			4.00	0.96		5.00	3.50							
15	ODISHA	2.00															
16	PUDUCHERRY	3.00				1.50	1.50		1.00	1.00							
17	PUNJAB	7.00				7.00			11.00								
18	RAJASTHAN	17.00				40.00			19.50	0.50		10.00					
19	TAMILNADU	17.00	33.00			6.00	14.00		7.00	31.50							
20	TRIPURA	5.41				9.00			12.00			5.00					
21	UTTAR PRADESH																
22	UTTRAKHAND	0.75															
23	WEST BENGAL	67.00	101.00			50.00	80.00		75.00	110.00		25.00	50.00				
	Grand Total	184.07	186.70			202.50	122.96		244.40	186.80		84.44	50.50				

Annexure-II referred to in reply to Part (a) of Lok Sabha Unstarred Question No 3731 to be answered on 12.08.2015 asked by Shri Sunil Kumar Mondal regarding Assistance to West Bengal and other States

State -wise detail of fund released under Free Coaching and Allied Scheme for the candidates belonging to minority communities for the last three years and the current year (as on 30.06.2015)

(in Rs.)

Sl. No.	States/Uts	2012-13	2013-14	2014-15	2015-16
1	Andaman & Nicobar	0	0	0	
2	Andhra Pradesh	7040750	39872250	109554000	2340000
3	Arunachal Pradesh	0	0	0	
4	Assam	12027000	7889000	6511000	375000
5	Bihar	11151875	9046750	773000	
6	Chandigarh	0	1136000	749000	225000
7	Chhattisgarh	0	0	0	
8	Dadar & Nagar Haveli	0	0	0	
9	Daman and Diu	0	0	0	
10	Delhi	5378500	15852773	11114500	
11	Goa	460500	0	0	
12	Gujarat	1595250	3709750	1300000	
13	Haryana	3875000	3135375	1344000	
14	Himachal Pradesh	0	0	0	
15	Jammu and Kashmir	2162500	2624000	13451500	1845000
16	Jharkhand	0	3762000	0	
17	Karnataka	1237375	23526250	28221125	20000000
18	Kerala	4287500	14036500	8666875	5000000
19	Madhya Pradesh	7387625	12370500	4465402	2468000
20	Maharashtra	5773500	5830750	11963750	5000000
21	Manipur	9206850	6522127	9587723	
22	Meghalaya	0	0	1339000	
23	Mizoram	2561750	1444000	5745000	
24	Nagaland	574125	574125	0	
25	Orissa	5045500	0	0	
26	Punjab	0	0	0	
27	Rajasthan	6127875	9190750	7963000	
28	Sikkim	0	0	0	
29	Tamil Nadu	652500	2316500	782000	
30	Telangana			17995000	30000000
31	Tripura	1607500	0	0	
32	Uttar Pradesh	34362375	46421100	43693125	186348
33	Uttaranchal	1963725	1898500	764000	
34	West Bengal	15495250	25483000	28900000	20189750
35	Lakshadweep	0	0	0	
36	Puducherry	0	0	0	
Total		139974825	236642000	314883000	87629098

Annexure-III referred to in reply to Part (a) of Lok Sabha Unstarred Question No 3731 to be answered on 12.08.2015 asked by Shri Sunil Kumar Mondal regarding Assistance to Waqf Boards

(a) Funds disbursed to State/UT Waqf Boards and other Institutions under the Plan scheme of Computerization of Records of State Waqf Boards for the past three years and the current year.

(Rupees in lakh)

S.No.	Name of the State/UT Waqf Boards	Amount
	2012-13	
1	UP Sunni Central Waqf Board	10.2
2	Gujarat State Waqf Board	27.1
3	Assam Board of Waqfs	6.28
4	Tripura Board of Waqf	7.2
5	Punjab Waqf Board	8.8
6	Tamilnadu Waqf Board	10.2
7	Assam Board of Waqfs	4.24
8	Orissa Board of Waqf	6.25
9	Chhattisgarh State Waqf Board	8.8
	2013-14	
1	Himachal Pradesh Waqf Board	6.46
2	Waqf Board Manipur	7.2
3	Karnataka State Board of Waqf	6.62
4	Madhya Pradesh State Waqf Board	9.75
5	Board of Waqfs, West Bengal	10.6
6	Central waqf Council	257.80
	2014-15	
1	Central waqf Council	300.00
	2015-16	
	NIL	

(a) Funds disbursed to State/UT Waqf Boards and other Institutions under the Plan scheme of Strengthening of State Waqf Boards for the past three years and the current year.

(Rupees in lakh)

S. No.	List of Waqf Boards	Released
	2014-15	
1	Waqf Board of Andman Nicobar Islands	6.00
2	Bihar State Shia Waqf Board	6.00
3	Dadra & Nagar Haveli Waqf Board	6.00
4	Lakshadweep State Waqf Board	6.00
5	Puducherry State Waqf Board	6.00
6	Bihar State Sunni Waqf Board	14.50
7	Chattisgarh Rajya Waqf Board	14.50
8	Himachal Pradesh Waqf Board	14.50
9	Jharkhand State Sunni Wakf Board	14.50
10	Uttrakhand Waqf Board	14.50
11	Delhi Waqf Board	14.50
12	Kerala State Waqf Board	14.50
13	Shia Central Board of Waqfs, U.P.	14.50

14	Gujarat State Wakf Board	16.99
15	Haryana Waqf Board	16.99
16	Madhya Pradesh State Waqf Board	16.99
17	Punjab Waqf Board	16.99
18	Rajasthan Board of Muslim Waqf	16.99
19	Board of Auqaf West Bengal	16.99
20	Andhra Pradesh State Waqf Board	17.63
21	Karnataka State Board of Auqaf	17.63
22	Maharashtra State Board of Wakf	17.63
23	Uttar Pradesh Central Sunni Waqf Board	17.63
24	Aasam Board of Wakfs	10.00
25	Waqf Board Manipur	10.00
26	Meghalya State Board of Waqfs	10.00
27	Tripura Board of Wakf	10.00
	2015-16	
	NIL	

(Note: The scheme has been launched in 2014-15 as such no funds were released in 2012-13 and 2013-14.)

(c) Funds disbursed to State/UT Waqf Boards and other Institutions under the Non-Plan scheme of Grant-in-aid to Waqfs –Development of Urban Waqf Properties for the past three years and the current year

(Rupees in lakh)

S.No.	State/UT Waqf Boards and other Institutions	Amount
	2012-13	
1	Haryana	65.00
2	Karnataka	129.00
3	Kerala	12.00
4	Maharashtra	35.00
5	M.P.	20.00
6	U.P.	27.00
	2013-14	
1	Karnataka	134.50
2	Kerala	86.50
	2014-15	
1	Karnataka	89.00
2	Kerala	169.55
3	M.P.	40.0
	2015-16	
	NIL	

Annexure IV

Annexure IV referred to in reply to Part (b) and (c) of Lok Sabha Unstarred Question No. 3731 to be answered on 12.08.2015 asked by Shri Sunil Kumar Mondal regarding Assistance to Wakf Boards

MAULANA AZAD EDUCATION FOUNDATION			
State-wise Summary of Grant-in-Aid Sanctioned Upto 31-03-2015			
S.No.	State/U.Ts	No. of NGOs	Amount Sanctioned
1	Andaman	3	3500000
2	Andhra Pradesh	76	120355000
3	Arunachal Pradesh	1	3000000
4	Assam	25	38100000
5	Bihar	42	70971800
6	Chhattisgarh	1	2500000
7	Delhi	12	9355500
8	Goa	3	5300000
9	Gujarat	81	114161800
10	Haryana	51	64010000
11	Himachal Pradesh	1	100000
12	Jammu and Kashmir	17	24642000
13	Jharkhand	13	21800000
14	Karnataka	109	154406800
15	Kerala	98	155600000
16	Madhya Pradesh	51	52778000
17	Maharashtra	186	245458500
18	Manipur	19	26600000
19	Meghalaya	2	3000000
20	Nagaland	4	6850000
21	Orissa	8	4762000
22	Punjab	7	6417000
23	Rajasthan	21	32050000
24	Tamil Nadu	33	49578200
25	Uttrakhand	13	16600000
26	Uttar Pradesh	565	641556020
27	West Bengal	29	40140000
	Total	1471	1913592620
In words	One Hundred Ninety One Crore Thirty Five Lakh Ninety Two Thousand Six Hundred Twenty Only		

Annexure-V referred to in reply to Part (b) and (c) of Lok Sabha Unstarred Question No 3731 to be answered on 12.08.2015 asked by Shri Sunil Kumar Mondal regarding Assistance to Wakf Boards

(a) Proposal received from State/UT Waqf Boards and other Institutions under the Plan scheme of Computerization of Records of State Waqf Boards for the past three years and the current year.

S.No.	Name of the State/UT Waqf Boards	No. of proposal received	Proposal whether approved	Proposals not approved along with reasons
	2012-13			
1	UP Sunni Central Waqf Board	1	Approved	-
2	Gujarat State Waqf Board	1	Approved	-
3	Assam Board of Waqfs	1	Approved	-
4	Tripura Board of Waqf	1	Approved	-
5	Punjab Waqf Board	1	Approved	-
6	Tamilnadu Waqf Board	1	Approved	-
7	Assam Board of Waqfs	1	Approved	-
8	Orissa Board of Waqf	1	Approved	-
9	Chhattisgarh State Waqf Board	1	Approved	-
	2013-14			
1	Himachal Pradesh Waqf Board	1	Approved	-
2	Waqf Board Manipur	1	Approved	-
3	Karnataka State Board of Waqf	1	Approved	-
4	Madhya Pradesh State Waqf Board	1	Approved	-
5	Board of Waqfs, West Bengal	1	Approved	-
6	Central waqf Council	2	Approved	-
	2014-15			
1	Central waqf Council	1	Approved	-
	2015-16			
	NIL			

(b) Proposal received from State/UT Waqf Boards and other Institutions under the Plan scheme of Strengthening of State Waqf Boards for the past three years and the current year.

S. No.	Name of the State/UT Waqf Boards	No. of proposal received	Proposal whether approved	Proposals not approved along with reasons
	2014-15			
1	Waqf Board of Andman Nicobar Islands	1	Approved	-
2	Bihar State Shia Waqf Board	1	Approved	-
3	Dadra & Nagar Haveli Waqf Board	1	Approved	-
4	Lakshadweep State Waqf Board	1	Approved	-
5	Puducherry State Waqf Board	1	Approved	-
6	Bihar State Sunni Waqf Board	1	Approved	-
7	Chattisgarh Rajya Waqf Board	1	Approved	-
8	Himachal Pradesh Waqf Board	1	Approved	-
9	Jharkhand State Sunni Wakf Board	1	Approved	-

10	Uttarakhand Waqf Board	1	Approved	-
11	Delhi Waqf Board	1	Approved	-
12	Kerala State Waqf Board	1	Approved	-
13	Shia Central Board of Waqfs, U.P.	1	Approved	-
14	Gujarat State Wakf Board	1	Approved	-
15	Haryana Waqf Board	1	Approved	-
16	Madhya Pradesh State Waqf Board	1	Approved	-
17	Punjab Waqf Board	1	Approved	-
18	Rajasthan Board of Muslim Waqf	1	Approved	-
19	Board of Auqaf West Bengal	1	Approved	-
20	Andhra Pradesh State Waqf Board	1	Approved	-
21	Karnataka State Board of Auqaf	1	Approved	-
22	Maharashtra State Board of Wakf	1	Approved	-
23	Uttar Pradesh Central Sunni Waqf Board	1	Approved	-
24	Aasam Board of Wakfs	1	Approved	-
25	Waqf Board Manipur	1	Approved	-
26	Meghalya State Board of Waqfs	1	Approved	-
27	Tripura Board of Wakf	1	Approved	-
	2015-16			
1	National Waqf Development Corporation Ltd. (NAWADCO)	1	Under process	-

(Note: The scheme has been launched in 2014-15 as such no funds were in 2012-13 and 2013-14.)

(c) Proposal received from State/UT Waqf Boards and other Institutions under the Non-Plan scheme of Grant-in-aid to Waqfs –Development of Urban Waqf Properties for the past three years and the current year

S.No.	Name of the State /UT Waqf Boards	No. of proposal received	Proposal whether approved	Proposals not approved along with reasons
2012-13				
1.	Karnataka	5	10 proposals approved	1 proposal from Karnataka not approved due to non-submission of the non-encumbrance certificate, profitability statement etc.
	Kerala	3		
	Manipur	2		
	Odisha	1		
2013-14				
2.	Karnataka	1	-	1 Project of Karnataka has already availed loan and not yet submitted completion certificate 3 proposals not approved due to non- submission of the State Government permission etc.
	Bihar	1		
	Uttar Pradesh	1		
	Uttarakhand	1		
2014-15				
3.	Karnataka	1	-	1 Project of Karnataka has already availed loan and not yet submitted completion certificate 3 remaining proposals were not given loan as the loan was released to the on-going project and no new projects was considered in 2014-15.
	Kerala	1		
	Manipur	1		
	Chhattisgarh	1		
2015-16				
4.	Kerala	3	5 are under consideration for release of loan	1 proposal from Uttar Pradesh is pending for want of State Govt. Permission.

